## FCI Godowns in Meghalaya

\*138 SHRI ONWARD L. NONGTDU: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the allocation and present capacity of godowns of Food Corporation of India in the country, particularly in Meghalaya;
- (b) the number of godowns proposed to be constructed in Meghalaya during the current and the next three years; and
- (c) the details of amount allocated for the State by Government for this purpose?

THE MINISTER OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR): (a) The present monthly allocation of wheat and rice under Targeted Public Distribution System and other welfare schemes of Government are as under:---

> (Figure in Lakh MT) As on 1.2.2000

Commodity	Monthly allocation in the country as a whole	Monthly allocation in the State of Meghalaya
Wheat	8.28	0.01
Rice	11.40	0.17

At present, Food Corporation of India (FCI) is having a total storage capacity of 247 lakh tonnes all over the country as on 31.1.2000.

In Meghalaya, FCI is presently maintaining a storage capacity of 16,800 MT (Owned and Hired). Besides, there is the feeder capacity at Guwahati of 32,000 MT for Meghalaya.

(b) and (c) Government has proposals to construct godowns at

Jowai with a capacity of 3,750 MT and Shillong with a capacity of 5,000 MT in Meghalaya during current Five Year Plan period (1997—2002). Funds permitting, the estimated cost of constructing these godowns in Rs. 2.00 Crores.

## Provision in the Capital Cost of Power Plants for Environment Protection and Afforestation

- \*139. SHRI SURESH KALMADI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government have mooted a five point programme for environmentally sustainable power production;
- (b) whether a decision has been taken to keep aside one per cent of capital cost of new power plants for environmental protection and afforestation;
  - (c) if so, the details thereof?
- THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BALLU): (a) In an international conference of 'Power Plant Operation, Efficiency and Environmental Protection' for sustainable power development, power sector in general and National Thermal Power Corporation in particular were advised to adopt environmental protection measures such as use of cleaner technologies, use of high efficiency Electro Static Precipitator(s) and beneficiated coal. Back filling of excavated mines with fly ash and adequate compensation for Project Affected People were also suggested.
- (b) and (c) As part of conditions accompanying environmental clearance to projects, it is stipulated that adequate financial provisions should be made for environmental protection and afforestation to minimise environmental impacts. Therefore, the National Thermal Power Corporation (NTPC) would create a Special Purpose Vehicle (SPV) for environment protection and water management with contribution from power projects at the rate of one percent of project cost.